

शामिल कर लिया गया है। इस समय इस बिल की जांच-पड़ताल हो रही है।

(ड) प्रश्न नहीं उठता।

Non-aligned efforts to bring cease-fire in Iran-Iraq war

577. SHRI K. PRADHANI:
SHRI K. KUNHAMBU:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that Foreign Minister of India and five other non-aligned countries, along with a Palestine Liberation Organisation (PLO) representative have been asked to extend their co-operation to arrange a cease-fire in the five-week-old Gulf war between Iraq and Iran; and

(b) if so, the details regarding India's performance in this regard?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) and (b). The Foreign Ministers of five non-aligned countries (including India) and a representative of PLO met in Belgrade (November 2—5) in pursuance of a decision taken by the Non-Aligned Coordinating Bureau in New York. The Governments of Iran and Iraq had indicated acceptance of the efforts being made by a Committee of the Non-aligned Nations comprising of Algeria in addition to the above-mentioned countries. A Committee at the level of foreign Ministers of the same countries was to be constituted at a meeting in Belgrade and to proceed to Baghdad and Teheran but differences arose between Iran and Iraq over the inclusion of Algeria in the Committee. Under the circumstances, the meeting in Belgrade concluded after issuing an appeal to Iran and Iraq for conveying their agreement to the constitution and functioning of the Goodwill Committee.

India played an active role in the deliberations at Belgrade and hopes to play an equally effective role in all further moves connected with the non-aligned initiative.

Alleged sinking of a cargo ship "Vijaya Jyoti"

578. SHRI SHIV KUMAR SINGH THAKUR: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that a cargo ship "Vijaya Jyoti" sank at Indira Docks, Bombay, as reported in the 'Indian Express' dated 16th October, 1980;

(b) if so, whether the findings of Enquiry Committee, if any, appointed by Government have been received;

(c) if so, the main causes of its sinking and human life and property lost as a result thereof; and

(d) the steps proposed to be taken to avoid sinking of ships at the docks?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH):

(a) Yes, Sir. 'Cargo Ship "Vijaya Jyoti" capsized at Indira Dock on 15th October, 1980.

(b) The preliminary enquiry is to be conducted by an officer of the Bombay Port Trust. He has yet to start his work.

(c) There was no loss of human life. The main causes of its sinking, the extent of loss of property etc. would be known after the enquiry is held.

(d) Steps to avoid recurrence of such an incident will be devised after the report of enquiry is available.

Pakistan Refusal to Permit Sikh Pilgrims

579. SHRI SHIV KUMAR SINGH THAKUR: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that the Government of Pakistan has refused

to permit the Shriromani Gurdwara Prabandhak Committee to send a jatha of Sikh pilgrims to Pakistan on the eve of 200th birth anniversary of Maharaja Ranjit Singh as reported in the 'Indian Express' dated 18th October, 1980;

(b) if so, the reasons therefor; and

(c) the reaction of Government in this regard?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) Yes, Sir.

(b) The Government of Pakistan informed us that it was not possible for them to allow the pilgrims to visit Gujranwala because of administrative constraints and difficulties.

(c) Government regrets that despite the known strength of sentiments in India concerning the significance of Maharaja Ranjit Singh's 200th birth anniversary and the strong desire of Sikhs to visit the birth-place, the Pakistan Government has not found it possible to agree to our specific request in this regard.

Demarcation of Indo-Bangladesh Boundary

580. **SHRI SHIV KUMAR SINGH THAKUR:** Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the time by which demarcation of boundary work between India and Bangladesh will be completed and the extent to which India will lose territory in favour of Bangladesh; and

(b) the time by which final surveys are expected to be completed by both the countries?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) and (b). It is estimated that demarcation in all sectors of the Indo-Bangladesh Land Boundary will take 2 or 3 years to complete. Final surveys including, preparation of strip maps after printing will require ap-

proximately one year after completion of demarcation.

However, it must be borne in mind that these are only rough estimates, as it is not possible to indicate a precise time-frame for an exercise as complex as demarcation of an international boundary.

The precise extent of area which will be acquired or ceded will be known only when demarcation is completed.

Aid to Kampuchea

581. **SHRIMATI GEETA MUKHERJEE:** Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Union Government had promised any aid to Kampuchea;

(b) if so, the details thereof;

(c) whether any such aid has been delivered so far; and

(d) if so, the full details thereof?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) and (b). We have not so far made any specific commitment of aid to Kampuchea.

(c) and (d). The Government of India has donated food and medicines worth about Rs. 2.5 lakhs, 3000 tonnes of rice at a cost of about Rs. 84 lakhs, 100 tonnes of rice seeds at a cost of about Rs. 5.50 lakhs and stationery material (pencils, note books and paper) worth about Rs. 2.58 lakhs to People's Republic of Kampuchea on a bilateral basis. Besides, the Government of India has also donated another 2000 tonnes of rice through UNICEF to People's Republic of Kampuchea.

We are now in consultation with the Government of People's Republic of Kampuchea to ascertain their requirements more precisely following their initial approach to us. Thereafter, we would determine jointly the type